

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

STARRED QUESTION NO:468

ANSWERED ON:27.04.2015

NEW AIRLINES

Kambhampati Dr. Hari Babu;Karandlaje Km. Shobha

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the details of domestic airlines operating in the country at present including the criteria/ norms laid down for operating new airline service in the country;
- (b) whether the number of domestic airlines are adequate to cater the rising traffic in the domestic segment;
- (c) if so, the details thereof and the steps taken/being taken by the Government in this regard;
- (d) whether the Government has received applications for operating new airlines in the country; and
- (e) if so, the details of applications received by the Government in this regard during the last three years and the action taken by the Government on these applications?

**Answer**

Minister of CIVIL AVIATION (Shri Ashok Gajapathi Raju Pusapati)

(a) to (e) A statement is laid on the table on the House.

STATEMENT TO BE LAID IN REPLY TO THE LOK SABHA STARRED QUESTION NO. 468 FOR ANSWER ON 27.4.2015 REGARDING NEW AIRLINES.

(a) At present following Airlines are providing Domestic Scheduled Air Transport Services in the country:

(i) Scheduled Air Transport (Passenger) Services - Air Asia (India) Pvt.Ltd, Air India Ltd, Air India Charters Ltd, Airline Allied Services Ltd, Jet Airways (India) Ltd, Jet Lite (India) Ltd, Spice Jet Ltd, Go Airlines (India) Pvt. Ltd, Inter Globe Aviation Pvt. Ltd.(Indigo) and TATA SIA Airlines Ltd.

(ii) Scheduled Air Transport (Regional) Services - LEPL Projects Ltd and Air Pegasus Pvt. Ltd.

(iii) Scheduled Air Transport (Cargo) Services - Blue Dart Aviation Ltd(Cargo).

The Criteria/norms for obtaining the Scheduled Air Transport Service are given in Civil Aviation Requirements (CAR) Section 3, Series C, Part II for Scheduled Operator Permit (SOP) - Passenger, Part IV for SOP- Cargo and part VIII for SOP - Regional by following the process of Air Operator Certification Manual as per CAP 3100.

(b) & (c) Yes, Madam. Besides the Scheduled Operators there are 122 Non Scheduled Operators (including Helicopter Operators) who are providing Non Scheduled Air Transport Services in remote areas where there is no feasibility of operations with large aircraft. These Non Scheduled Operator Permit (NSOP) Holders are also providing on demand charter flights including air ambulances. Further, airlines also increase their fleet size depending upon the traffic demand and commercial viability of air operations time to time.

(d) & (e) Yes, Madam. The details of applications received for Scheduled/Regional Passenger Airlines during the last three years are as under:

2012- (i) Volk Airlines (ii) LEPL Projects Limited (iii) ABC Aviation & Training Services Pvt Ltd (iv) North East Shuttle and (v) Deccan Charters Pvt. Ltd.

2013- (i) Freedom Aviation Pvt. Ltd (ii) ZAV Airways Pvt Ltd (iii) Air Asia (India) Pvt. Ltd (iv) TATA SIA Airlines Pvt Ltd (v) Air Carnival Services Pvt Ltd (vi) Zexus Air Services Pvt Ltd (vii) Air One Aviation Services Pvt Ltd and (viii) Turbo Megha Airways Pvt Ltd.

2014- (i) Blue Bird Aerospace Pvt Ltd and (ii) AAA Aviation Pvt Ltd.

Out of the above, Air Asia (India) Pvt. Ltd, TATA SIA Airlines Pvt Ltd, Air One Aviation Services Pvt Ltd, Zexus Air Services Pvt L td have been granted Initial NOC to operate Scheduled Air Transport Services.

LEPL Projects Limited (Air Costa), ABC Aviation & Training Services Pvt Ltd, North East Shuttle, ZAV Airways Pvt Ltd, Air Carnival Services Pvt Ltd, Turbo Megha Airways Pvt Ltd and AAA Aviation Pvt Ltd have been granted Initial NOC to operate Scheduled Air Transport (Regional) Services.

Proposal of Deccan Charters Private Limited was not approved and the application of Volk Aviation was returned as the same was incomplete.